



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE HEARING IN SPECIAL BENCH MATTER LISTED IN THIS COURT AT 10.30 A.M. IS OVER]

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

32	C.A. No. 10856/2016 XVII-A	BHUPINDER SINGH <i>Versus</i> UNITECH LTD.	DEEPAK GOEL [P-1], [INT] PAWANSHREE AGRAWAL , ANUBHA AGRAWAL [R-1] VINOD KUMAR TEWARI [IMPL], VINAY CHADDA [IMPL], VIKAS KUMAR [IMPL], VACHHER AND AGRUD [IMPL], UTKARSH a JAISWAL [IMPL], UJJAL BANERJEE [IMPL], SYED JAFAR ALAM [IMPL], SUSHIL KUMAR SINGH [IMPL], SUNIETA OJHA [IMPL], SUMIT R. SHARMA [IMPL], SUDHIR a KULSHRESHTHA [IMPL], SHANKAR DIVATE [IMPL], SANYAT LODHA [IMPL], SANJAY KUMAR TYAGI [IMPL], SAMIR MALIK [IMPL], SALVADOR SANTOSH REBELLO [IMPL], a RIDDHI SANCHETI [IMPL], RAVI TYAGI [IMPL], RAVI PANWAR [IMPL], RASHMI SINGH [IMPL], RAJESH KUMAR CHAURASIA [INT], [IMPL], RAJEEV SINGH [IMPL], RAJAN
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**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a CHAWLA [IMPL], RAJ
KISHOR CHOUDHARY
[IMPL], RAJ KAMAL [IMPL],
RACHNA GUPTA [INT],
[IMPL], PRESHIT VILAS
SURSHE [IMPL], PRANAV
KUMAR [IMPL],

a PETITIONER-IN-PERSON
[IMPL], NITIN SALUJA
[IMPL], NEERAJ SHEKHAR
[IMPL], MUKESH KUMAR
MARORIA [IMPL], MUKESH
KUMAR [IMPL], MRINAL
GOPAL ELKER [IMPL],

a MOHIT PAUL [IMPL],
MITHU JAIN [IMPL], MISHA
ROHATGI [IMPL], MILIND
KUMAR [IMPL], MANOJ C.
MISHRA [IMPL], MANJULA
GUPTA [IMPL], MANISH
KUMAR GUPTA

a [IMPL], MAHFOOZ AHSAN
NAZKI [IMPL],
MADHUSMITA BORA [IMPL],
M. P. VINOD [IMPL],
KAUSTUBH SHUKLA [IMPL],
KARANJAWALA & CO.
[IMPL], KAMAL MOHAN
GUPTA

a [IMPL], HRISHIKESH
BARUAH [IMPL], HIMA
LAWRENCE [IMPL], GOVIND
JEE [IMPL], GORKELA LAW
OFFICE [IMPL], GAURAV
GOEL [IMPL], FUZAIL
AHMAD AYYUBI [IMPL],

a DIVYESH PRATAP SINGH
[IMPL], DHRUV TAMTA
[IMPL], DEVENDRA SINGH
[INT], [IMPL], CHARU
MATHUR [IMPL], C. K. SASI
[IMPL], BHARAT BHUSHAN
[IMPL], B.

a SUNITA RAO [IMPL], ATUL
KUMAR [IMPL], ASTHA
TYAGI [IMPL], ASIYA KHAN
[IMPL], ARVIND KUMAR
SHARMA [IMPL], ARVIND
GUPTA [IMPL], ARUP
BANERJEE

a [IMPL][GR], ANSHULA
VIJAY KUMAR GROVER
[IMPL], ANKUR S. KULKARNI
[IMPL], ANKOLEKAR
GURUDATTA [IMPL],
AMRITA SARKAR [IMPL],
AMRISH KUMAR [IMPL],
AMIT

a AGRAWAL [IMPL], AMAN
RAJ GANDHI [IMPL],
AKSHAT SHRIVASTAVA
[IMPL], AJIT KUMAR EKKA
[IMPL], ADEEL AHMED
[IMPL], ABHISHEK KUMAR
SINGH [IMPL], ABHINAY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a [IMPL], ABHAY SINGH
[IMPL], ABDUL AZEEM
KALEBUDDI [IMPL], UDIT
KISHAN AND ASSOCIATES
[IMPL], K J JOHN AND CO
[IMPL], JURIS CORP. [IMPL],
D.S.K.

a LEGAL [IMPL]
YASHRAJ SINGH BUNDELA
[INT], VRINDA BHANDARI
[INT], VISHAL ARUN [INT],
VIPIN KUMAR JAI [INT],
VINEET BHAGAT [INT], V. K.
MONGA

a [INT], UTKARSH SHARMA
[INT], UPASANA NATH [INT],
TUSHAR SINGH [INT],
TULIKA MUKHERJEE [INT],
THOMAS OOMMEN [INT],
TAS LAW [INT], SURENDER
SINGH HOODA

a [INT], SUNIL KUMAR
VERMA [INT], SUNIL
FERNANDES [INT], SUJATA
KURDUKAR [INT],
SUDHANSU PALO [INT],
SONAL JAIN [INT],
SOMANATHA PADHAN [INT],

a SIDDHARTHA SINHA [INT],
SHRUTI AGARWAL [INT],
SHRIYA MAINI [INT],
SHIVENDRA SINGH [INT],
SHEKHAR KUMAR [INT],
SHASHANK MANISH [INT],
SHANTWANU SINGH

a [INT], SARAD KUMAR
SINGHANIA [INT], SANDEEP
DEVASHISH DAS [INT], S.
RAMAMANI [INT], ROHIT
KUMAR SINGH [INT], ROHIT
AMIT STHALEKAR [INT],
RASHI BANSAL

a [INT], RAMESHWAR
PRASAD GOYAL [INT], RAJIV
MEHTA [INT], RAJESH
KUMAR GAUTAM [INT], RAJ
BAHADUR YADAV [INT],
RAGHUNATHA
SETHUPATHY B [INT],
PRIYANJALI

a SINGH [INT], PREM
PRAKASH [INT], PRAGYA
BAGHEL [INT], PALLAVI
LANGAR [INT], P. K. JAIN
[INT], NITESH RANJAN
[INT], NIKILESH
RAMACHANDRAN [INT],
NIDHI

a MOHAN PARASHAR [INT],
NEHA SHARMA [INT],
NEERAJ KUMAR GUPTA
[INT], NAVNEET R. [INT],
MUMTAZ BHALLA [INT],
MOHIT D. RAM [INT],
MEERA MATHUR [IMPL],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a [INT], MANJU JETLEY
[INT], MANDEEP KALRA
[INT], MALVIKA KAPILA
[INT], KUMAR DUSHYANT
SINGH [INT], KRIPA
SHANKAR PRASAD [INT],
KAUSHIK CHOUDHURY
a [INT], KAUSAR RAZA
FARIDI [INT], JEETENDER
GUPTA [INT], JASMINE
DAMKEWALA [INT],
HIMANSHU SHEKHAR [INT],
GEETHA KOVILAN [IMPL],
[INT], E. C. AGRAWALA
a [INT], DIVYA ROY [INT],
DHANANJAI JAIN [INT], D. S.
CHAUHAN [INT], BRAJ
KISHORE MISHRA [INT],
BINAY KUMAR DAS [INT], B.
KRISHNA PRASAD [INT],
AWANTIKA
a MANOHAR [INT], ATISHI
DIPANKAR [INT], ASHWANI
KUMAR [INT], ARVIND
KUMAR TEWARI [INT],
ANSAR AHMAD
CHAUDHARY [INT], AMIT
SHRIVASTAVA [INT], AMAN
GUPTA
a [INT], AKSHAT KUMAR
[INT], ABHISTH KUMAR
[INT], ABHAY ANAND JENA
[INT], AARTHI RAJAN [INT],
AAKARSH KAMRA [INT], A.
KARTHIK [INT], DELHI LAW
CHAMBERS
a [INT], ASHUTOSH GARG
[INT]

**[ONLY IA. NOS. 241599 , 241604, 171096 OF
2024 ARE LISTED IN CA. NO. 10856 OF 2016.]**

**Please show the names of Deepak Goel,
Pawanshree Agrawal, (A.C),**

**Anubha Agrawal, Ms. Ranjeeta Rohatgi,
Shreekant Neelappa Terdal, Pritha Srikumar, Ila
Shikar Sheel, Chandan Kumar In Person: Rakesh
Prakash, Himanshu**

**Shekhar, Madhurima Tatia, Suneita Ojha, D.
Abhinav Rao, Kaushik Chaudhary, Navneet R, In
person: Naresh Kumar Khatreja, Anindita Mitra,
Shantwanu**

**Singh, Ayush Sharma, Nidhi Mohan Parashar,
Shivendra Singh, Ajit Kumar Ekka, Sudhir
Kulshrestha , Pallavi Langar, Jeetender Gupta,
Rachana Joshi**

**Issar, Prem Prakash, S. Ramamani, Surbhi
Kapoor, Satish Pandey, Siddharth Kripa, Shankar
Prasad, Abdul Azeem Kalebudde, E.C. agrawal,
Anilendra**

**Pandey, Hima Lawrence, Dhananjai Jain, Vrinda
Bhandari, E. C. Agrawala Shekhar Kumar Shriya
Maini Ms. Aanchal Tikmani Rajeev Singh Rohini
Prasad**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**Pranav Sachdeva Priyanjali Singh Kaushtubh
Shukla Abhay Singh Sudhansu Palo Shankar
Divate Atul Sharma Arvind Gupta Vikas Kumar
Somanatha Pradhan B.
Sunita Rao Pallavi Tayal and Karanjawala & Co.
IA No. 241599/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 241604/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 171096/2024 -
INTERVENTION/IMPLEADMENT**

[FRESH (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|------------------------------|---|--|
| 33 | SLP(C) No. 24972/2024
IX | PANCHAM AQUACULTURE FARMS LTD. AND ANR.

<i>Versus</i>
URJA FOODS AND AGRO PVT. LTD. AND ORS.

{Mention Memo}
IA No.241010/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.241011/2024-EXEMPTION FROM FILING O.T. | DILIP ANNASAHEB TAUR

SURBHI KAPOOR [CAVEAT],
AADITYA ANIRUDDHA
PANDE [CAVEAT] |
| 34 | SLP(C) No. 25093/2024
XVI | ADITYA PRAKASH VERMA

<i>Versus</i>
BIHAR CRICKET ASSOCIATION AND ORS.
{Mention Memo}
IA No. 242222/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | VIKAS MEHTA

SANTOSH MISHRA [CAVEAT] |
| 35 | SLP(C) No. 25119/2024
XVI | MUNMUN KUMARI

<i>Versus</i>
THE STATE OF BIHAR AND ORS.
{Mention Memo}
IA No.242416/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.242415/2024-EXEMPTION FROM FILING O.T. | RAKESH KUMAR |

PART HEARD MATTERS

- | | | | |
|----|----------------------------|--|---|
| 36 | SLP(C) No. 8541/2024
XI | ANJUM KADARI AND ANR.

<i>Versus</i>
UNION OF INDIA AND ORS.

[PART HEARD BY: HON.CHIEF JUSTICE, HON.
J.B. PARDIWALA AND HON. MANOJ MISRA, JJ.]
..... [TO BE TAKEN UP AT 10.30 A.M.]
IA No. 78898/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 84097/2024 -
INTERVENTION/IMPLEADMENT | SANJEEV MALHOTRA

RUCHIRA GOEL [CAVEAT],
MAHESH THAKUR
[CAVEAT], ADITI TRIPATHI
[CAVEAT], ANAS TANWIR
[R-4], SUBODH S. PATIL [R-5]
ABHAID PARIKH [INT] |
|----|----------------------------|--|---|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

36.1 **Connected**
SLP(C) No. 7857/2024
XI

ALL INDIA TEACHERS ASSOCIATION, MADARIS
ARABIA, NEW DELHI

ROHIT AMIT STHALEKAR

Versus

UNION OF INDIA AND ORS.

RUCHIRA GOEL [CAVEAT],
MAHESH THAKUR
[CAVEAT], ADITI TRIPATHI
[CAVEAT], ANAS TANWIR
[R-4], SUBODH S. PATIL
[R-5], MOHD. WAQUAS [R-9]

**IA No. 78763/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 144618/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 138129/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 137470/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 78769/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 78766/2024 - PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES**

36.2 **Connected**
SLP(C) No. 7821/2024
XI

MANAGERS ASSOCIATION MADARIS ARABIYA, U.P

ROHIT AMIT STHALEKAR

Versus

UNION OF INDIA AND ORS.

RUCHIRA GOEL [CAVEAT],
MAHESH THAKUR
[CAVEAT], ADITI TRIPATHI
[CAVEAT], ANAS TANWIR
[R-4], SUBODH S. PATIL
[R-5], MOHD. WAQUAS [R-9]

**IA No. 78543/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 144767/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 138124/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 137483/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 81372/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 78552/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 81373/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 78540/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

36.3 **Connected**
SLP(C) No. 7878/2024
XI

TEACHERS ASSOCIATION, MADARIS ARABIYA, U.P.
KANPUR

ROHIT AMIT STHALEKAR

Versus

UNION OF INDIA AND ORS.

RUCHIRA GOEL [CAVEAT],
MAHESH THAKUR
[CAVEAT], ADITI TRIPATHI
[CAVEAT], GURMEET SINGH
MAKKER [R-1], AMRISH
KUMAR [R-1], ANAS TANWIR
[R-4], SUBODH S.
a PATIL [R-5], MOHD.
WAQUAS [R-9]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 78869/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 144846/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 138126/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 137308/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 78871/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 78870/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

36.4 **Connected**
SLP(C) No. 7890/2024
XI

MANAGER ASSOCIATION ARBI MADARSA NAI
BAZAR

AHMADI LAW OFFICES

Versus

UNION OF INDIA AND ORS.

RUCHIRA GOEL [CAVEAT],
MAHESH THAKUR
[CAVEAT], ADITI TRIPATHI
[CAVEAT], SUBODH S. PATIL
[R-5]

**IA No. 78915/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 78916/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 154181/2024 - EXEMPTION FROM FILING
O.T.**

36.5 **Connected**
SLP(C) No. 13038/2024
XI

SHIKSHANETTAR KARMCHARI ASSOCIATION
MADARISE ARBIYA

MOHD. WAQUAS

Versus

UNION OF INDIA AND ORS.

RUCHIRA GOEL [CAVEAT],
ADITI TRIPATHI [CAVEAT],
SUBODH S. PATIL [R-5]

**IA No. 131256/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 131259/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 131258/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

36.6 **Connected**
CONMT.PET.(C) No.
591/2024 in SLP(C) No.
7878/2024
XI

TEACHERS ASSOCIATION MADARIS ARABIYA

ROHIT AMIT STHALEKAR

Versus

MANOJ SINGH AND ORS.

IN SLP(C) No. - 7878/2024,

**IA No. 160933/2024 - EXEMPTION FROM FILING
O.T.**

36.7 **Connected**
T.P.(C) No. 2697/2024
XI

NATIONAL COMMISSION FOR PROTECTION OF
CHILD RIGHTS

ABHAID PARIKH

Versus

THE HONBLE HIGH COURT OF JUDICATURE AT
ALLAHABAD LUCKNOW BENCH THROUGH THE
HONBLE REGISTRAR GENERAL AND ORS.

FOR ADMISSION

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**NEW DELHI
21-10-2024 19:58:34**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE HEARING IN SPECIAL BENCH MATTER LISTED IN CHIEF JUSTICE COURT AT 10:30 A.M. IS OVER]

[TRANSFER PETITIONS, BAIL AND FRESH MATTERS WILL BE TAKEN UP FIRST]

[ITEM NOS. 1 TO 50 WILL BE TAKEN UP FOR HEARING AND ITEM NOS. 51 TO 155 WILL NOT BE TAKEN UP FOR HEARING, BUT THE SAME WILL REMAIN ON BOARD]

[MATTERS WILL BE TAKEN IN THE SEQUENCE OF ITEM NOS. 1 TO 6, 21, 29 AND THEREAFTER IN SEQUENCE FROM ITEM NO.7 ONWARDS. IF ANY FRESH, T.P AND BAIL MATTERS ARE SHOWN IN THE SUPPL. LIST, THOSE WILL ALSO BE TAKEN UP AFTER ITEM NO.6.]

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
[FRESH (FOR ADMISSION) - CIVIL CASES]			
156	Diary No. 47646-2024 XIV	PASANG DAWA AND ORS. <i>Versus</i> STATE OF HIMACHAL PRADESH AND ANR. IA No.240951/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240940/2024-APPLICATION FOR SUBSTITUTION and IA No.240934/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.240949/2024- APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.240947/2024-APPLICATION FOR ABATEMENT	AJAY MARWAH
156. 1	Connected SLP(C) No. 24580/2024 XIV	ANANT RAM <i>Versus</i> STATE OF HIMACHAL PRADESH AND ORS. FOR ADMISSION	KAILAS BAJIRAO AUTADE
157	Diary No. 48981-2024 IV-B	PREM AND ORS. <i>Versus</i> M.D. ASTHANA AND ORS. {Mention Memo}	NIHAL AHMAD

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

158 SLP(Crl) No.
14585/2024
II-C

S. AKILA

SHYAM GOPAL

Versus

THE COMMISSIONER OF POLICE AND ORS.

NEW DELHI
21-10-2024 19:53:07

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE HEARING IN SPECIAL BENCH MATTER LISTED IN CHIEF JUSTICE COURT AT 10.30 A.M. IS OVER]

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
<u>[FRESH (FOR ADMISSION) - CIVIL CASES]</u>			
51	Diary No. 35188-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> SUSHILABAI RAMKRISHNA DALVI AND ANR.	UDAY B. DUBE
52	Diary No. 35193-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> SHENFAD AND ANR.	UDAY B. DUBE
53	Diary No. 35196-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> AMIR HAMZA SH. MANNU AND ANR.	A. SELVIN RAJA
54	Diary No. 35199-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> ABDUL JAHIR ABDUL AZIZ AND ORS.	UDAY B. DUBE
55	Diary No. 35201-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> NATHABAI AND ORS. {Mention Memo} IA No. 241993/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 241986/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 241989/2024 - EXEMPTION FROM FILING O.T.	UDAY B. DUBE
56	Diary No. 35286-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> SUMAN AND ORS.	UDAY B. DUBE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

57	Diary No. 35288-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> SHANKAR NARAYAN TAYDE AND ORS.	UDAY B. DUBE
58	Diary No. 35289-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> BIBAN SH. MANNU AND ANR.	UDAY B. DUBE
59	Diary No. 35297-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION <i>Versus</i> NAVED AKTAR MASOOD AKHTAR AND ORS.	UDAY B. DUBE
60	Diary No. 35299-2024 IX	VIDARBHA IRRIGATION DEVELOPMENT CORPORATION AND ANR. <i>Versus</i> ONKAR RAMJI TAYDE AND ORS. IA No.233088/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233087/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	A. SELVIN RAJA
61	Diary No. 44545-2024 IV-B	THE STATE OF HARYANA AND ORS. <i>Versus</i> RAJ PAL SINGH {Mention Memo} FOR ADMISSION and I.R. and IA No.239996/2024-CONDONATION OF DELAY IN FILING and IA No.239999/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SAMAR VIJAY SINGH
62	SLP(C) No. 25210/2024 IV-C	STATE OF M.P. AND ORS. <i>Versus</i> MITHUN CHOUHAN {Mention Memo} IA No. 243577/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 243578/2024 - EXEMPTION FROM FILING O.T.	MRINAL GOPAL ELKER

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

63	MA 2178/2024 in W.P.(CrI.) No. 149/2024 X	GIRISH GANDHI <i>Versus</i> THE STATE OF UTTAR PRADESH AND ORS. {Mention Memo} IN W.P.(CrI.) No. - 149/2024, [TO BE TAKEN UP AT 2.00 P.M.]	PREM PRAKASH VISHNU SHANKAR JAIN [R-1], NUPUR KUMAR [R-3], [R-3], MILIND KUMAR [R-4], SUDARSHAN SINGH RAWAT [R-5]
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DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 3

**IA No. 243595/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 243598/2024 - EXEMPTION FROM FILING
O.T.**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

64 SLP(Cr) No.
12516/2024
II-A

ARJUN S/O RATAN GAIKWAD

SANDEEP SUDHAKAR
DESHMUKH

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3],
[R-4]

**[TO BE TAKEN UP AT 2.00 P.M.] ... IA
No.206804/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

65 SLP(C) No. 5849/2024
XI

SHERYANSH SRIVASTAVA

RAJEEV
MAHESHWARANAND ROY

Versus

THE STATE OF UTTAR PRADESH AND ORS.

AMRENDRA KUMAR SINGH
[R-2], PUSHKAR SHARMA
[R-3], MEGHA KARNWAL
[R-5]

**[TO BE TAKEN UP AT 2.00 P.M.]
IA No. 50227/2024 - EXEMPTION FROM FILING
O.T.**

NEW DELHI

21-10-2024 19:53:27

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
<u>[FRESH (FOR ADMISSION) - CIVIL CASES]</u>			
46	SLP(C) No. 25248/2024 XI	VINAY MOHAN TIWARI AND ANR. <i>Versus</i> THE STATE OF UTTAR PRADESH AND ORS. {Mention Memo}	PRANAYA KUMAR MOHAPATRA
47	Diary No. 47074-2024 XI	RAKESH MEHATA AND ORS. <i>Versus</i> STATE OF U.P. AND ORS. {Mention Memo}	PRANAYA KUMAR MOHAPATRA
48	SLP(C) No. 25188/2024 XI	DEVI CHARAN GAUTAM AND ORS. <i>Versus</i> THE STATE OF UTTAR PRADESH AND ORS. {Mention Memo}	PRANAYA KUMAR MOHAPATRA
49	Diary No. 48189-2024 IV-C	MANISH KATWANI <i>Versus</i> REGISTRAR FIRMS AND SOCIETIES AND ORS. [TO BE TAKEN UP ALONGWITH ITEM NO.6 I.E. Diary No. 47970/2024.] IA No.242813/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.242816/2024-EXEMPTION FROM FILING O.T. and IA No.242814/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.242815/2024-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS	PRAGATI NEEKHRA SOMANADRI GOUD KATAM [CAVEAT] [CAVEAT]
50	SLP(C) No. 25085/2024 IV-C	NIDHI SUNIL JAIN <i>Versus</i> SANGEETA SUSHIL TIWARI AND ORS. {Mention Memo} FOR ADMISSION and IA No.242177/2024- EXEMPTION FROM FILING O.T.	SANGRAMSINGH R. BHONSLE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

51	SLP(C) No. 9732-9734/2023 IV-B	KRISHAN KUMAR <i>Versus</i> THE STATE OF HARYANA AND ORS.	ANKIT SWARUP AKSHAY AMRITANSHU [R-1], [R-2], [R-3], [R-4]
51.1	Connected Diary No. 39178-2022 IV-B	HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND ORS. <i>Versus</i> KRISHAN KUMAR	SAMAR VIJAY SINGH [P-1], [P-2], [P-3], [P-4], [P-5], [P-6], [P-7], [P-8], [P-9] ANKIT SWARUP [CAVEAT], NARENDER KUMAR VERMA [R-44]
FOR FOR STAY APPLICATION ON IA 186821/2024			
51.2	Connected Diary No. 39180-2022 IV-B	HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND ORS. <i>Versus</i> SUNDER LAL GARG (DEAD) AND ORS.	SAMAR VIJAY SINGH [P-1], [P-2], [P-3], [P-4], [P-5], [P-6], [P-7], [P-8], [P-9], [P-10] ANKIT SWARUP [CAVEAT] [CAVEAT], ANANTA PRASAD MISHRA [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], VIKAS KUMAR [R-79], [R-80], [R-81], a [R-103]
IA FOR STAY APPLICATION ON IA 186837/2024			
51.3	Connected SLP(C) No. 20055/2023 IV-B	YORK OIL AND FATS PVT. LTD. <i>Versus</i> THE STATE OF HARYANA AND ORS.	ANKIT SWARUP
51.4	Connected SLP(C) No. 20003-20006/2023 IV-B	JHABAR SINGH AND ORS. <i>Versus</i> THE STATE OF HARYANA AND ORS.	ANKIT SWARUP
51.5	Connected SLP(C) No. 20008-20009/2023 IV-B	SANTOSH DEVI <i>Versus</i> THE STATE OF HARYANA AND ORS.	ANKIT SWARUP AKSHAY AMRITANSHU [R-3]
51.6	Connected SLP(C) No. 9735-9739/2023 IV-B	RATTAN LAL AND ORS. <i>Versus</i> STATE OF HARYANA AND ORS.	ANKIT SWARUP AKSHAY AMRITANSHU [R-1], [R-2], [R-3], [R-5], [R-7]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

- 51.7 **Connected**
SLP(C) No. 20007/2023
IV-B
- SUNDER LAL GARG (SINCE DECEASED) THR LR.
AND ORS.
- ANANTA PRASAD MISHRA
[P-1]
- Versus*
THE STATE OF HARYANA AND ORS.
- FOR
FOR CONDONATION OF DELAY IN FILING ON IA
103076/2023
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 103078/2023
FOR APPLICATION FOR SUBSTITUTION ON IA
103082/2023
FOR SETTING ASIDE AN ABATEMENT ON IA
103084/2023
FOR APPLICATION FOR CONDONATION OF
DELAY IN FILING THE APPLICATION FOR
SETTING ASIDE THE ABATEMENT ON IA
103087/2023
FOR EXEMPTION FROM FILING O.T. ON IA
103089/2023**
- 51.8 **Connected**
SLP(C) No.
23895-23897/2023
IV-B
- KANWAR SAIN JAIN (DEAD) THROUGH LR AND ANR.
- MRS. VIPIN GUPTA
- Versus*
THE STATE OF HARYANA AND ORS.
- IA No.212215/2023-CONDONATION OF DELAY IN
FILING and IA No.212217/2023-EXEMPTION
FROM FILING O.T. and IA No.212218/2023-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**
- 51.9 **Connected**
Diary No. 48299-2023
IV-B
- RANBIR AND ANR.
- NARENDER KUMAR VERMA
- Versus*
STATE OF HARYANA AND ORS.
- IA No.251812/2023-CONDONATION OF DELAY IN
FILING and IA No.251814/2023-APPLICATION
FOR SUBSTITUTION and IA No.251815/2023-
SETTING ASIDE AN ABATEMENT
and IA No.251818/2023-PERMISSION TO FILE
PETITION (SLP/TP/WP/..) and IA No.251817/2023-
APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION
FOR SETTING ASIDE THE ABATEMENT**
- 51.1 **Connected**
0 Diary No. 50895-2023
IV-B
- RAVINDER KUMAR YADAV AND ANR.
- ANANTA PRASAD MISHRA
[P-1]
- Versus*
STATE OF HARYANA AND ORS.
- AKSHAY AMRITANSHU [R-1],
[R-2], [R-3], [R-4]
- IA No.264341/2023-CONDONATION OF DELAY IN
FILING**
- 52 SLP(C) No.
19808-19809/2024
IV-C
- ASHUTOSH AGRAWAL
- MAYANK KSHIRSAGAR
- Versus*
NATIONAL HIGHWAY AUTHORITY OF INDIA AND
ORS.

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4
[TO BE TAKEN UP ALONG WITH ITEM NO.24 I.E.
MA 1773/2021 in C.A. No. 7064/2019]

NEW DELHI
21-10-2024 19:58:51

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
[FRESH (FOR ADMISSION) - CIVIL CASES]			
51	SLP(C) No. 25037/2024 XII	RAJENDRAN <i>Versus</i> SAKTHIVEL FOR ADMISSION and IA No.241210/2024- EXEMPTION FROM FILING O.T.	G.SIVABALAMURUGAN
52	SLP(C) No. 24958/2024 IX	GANESHPRASAD HIRAPRASAD SHUKLA <i>Versus</i> KRISHNKUMAR RAMKHAL SHUKLA {Mention Memo} IA No.240885/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240889/2024-EXEMPTION FROM FILING O.T.	POOJA DHAR MAYANK KSHIRSAGAR [CAVEAT]
53	Diary No. 48495-2024 XII-A	SIVA SANKAR LOTHETI <i>Versus</i> THE UNION OF INDIA AND ORS. IA No.242162/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.242163/2024-PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER	RAAVI YOGESH VENKATA

NEW DELHI
21-10-2024 19:54:52

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA

**[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE S.V.N. BHATTI

(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESH (FOR ADMISSION) - CIVIL CASES]

54	SLP(C) No. 24796/2024 IV-B	JASPAL KAUR <i>Versus</i> SOM NATH AND ORS. FOR ADMISSION and IA No.239927/2024- EXEMPTION FROM FILING O.T. and IA No.239926/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	PRATEEK K CHADHA [P-1]
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NEW DELHI

21-10-2024 19:58:19

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASHI
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

62	SLP(Crl) No. 14492/2024 II-C	AJAY VERMA <i>Versus</i> THE STATE (NCT) OF DELHI {Mention Memo} FOR ADMISSION and I.R. and IA No.241197/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241198/2024-EXEMPTION FROM FILING O.T.	ANUBHAV
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[FRESH (FOR ADMISSION) - CIVIL CASES]

63	Diary No. 24281-2024 IX	JAGGANATH SHRIRANG PATIL AND ORS. <i>Versus</i> APPASAHEB MARUTI PATIL AND ORS. {Mention Memo} IA No. 241735/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT IA No. 241741/2024 - APPLICATION FOR SUBSTITUTION IA No. 241725/2024 - CONDONATION OF DELAY IN FILING IA No. 241737/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 241729/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 241726/2024 - EXEMPTION FROM FILING O.T. IA No. 241731/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) IA No. 241733/2024 - SETTING ASIDE AN ABATEMENT	DEEPLAXMI SUBHASH MATWANKAR
64	Diary No. 43921-2024 XV	SUDHIR JAIN <i>Versus</i>	AKANKSHA MEHRA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

DEEPAK SHARMA

**IA No.240836/2024-CONDONATION OF DELAY IN
FILING and IA No.240835/2024-EXEMPTION
FROM FILING O.T.**

NEW DELHI

21-10-2024 19:55:11

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

51	SLP(Crl) No. 14648/2024 II	SAJID @ RAJA BABU <i>Versus</i> STATE OF U.P. AND ORS. {Mention Memo}	PRASHANT
52	SLP(Crl) No. 14509/2024 II-B	MOHSIN SIRAJ MEMON <i>Versus</i> THE STATE OF GUJARAT {Mention Memo} IA No.241758/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241759/2024-EXEMPTION FROM FILING O.T.	LOKESH KUMAR CHOUDHARY

[FRESH (FOR ADMISSION) - CIVIL CASES]

53	Diary No. 46631-2024 XIV	JONI @ JONA AND ORS. <i>Versus</i> UNION OF INDIA AND ORS.	VINOD SHARMA
54	Diary No. 46638-2024 XIV	JONI @ JONA AND ANR. <i>Versus</i> UNION OF INDIA AND ORS. {Mention Memo}	VINOD SHARMA

NEW DELHI
21-10-2024 19:55:35

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 10
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are filed in a matter reserved by this Hon'ble Court, Advocates and parties in person are requested to email a soft copy in a pdf form to the email id : "writtensubmissions.jbp@gmail.com"

NOTE:-

[THIS BENCH WILL ASSEMBLE AT 3.45 P.M. AND WILL TAKE UP THE MATTERS SHOWN BEFORE THIS BENCH IN THE FINAL CAUSE LIST FOR 21.10.2024.]

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

1	SLP(Crl) No. 14002/2024 II	JUVENILE IN CONFLICT WITH LAW <i>Versus</i> STATE OF RAJASTHAN AND ANR. FOR ADMISSION and I.R. and IA No.232388/2024-EXEMPTION FROM FILING O.T.	AJIT SHARMA
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

2	SLP(Crl) No. 11912/2023 II-C	RAMLA NETAM <i>Versus</i> CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED IA No. 191091/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 191090/2023 - EXEMPTION FROM FILING O.T.	SAMEER SHRIVASTAVA DHARMAPRABHAS LAW ASSOCIATES [R-1]
2.1	Connected SLP(Crl) No. 3667/2024 II-C	CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED <i>Versus</i> RAMLA NETAM IA No. 56056/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 56054/2024 - EXEMPTION FROM FILING O.T.	DHARMAPRABHAS LAW ASSOCIATES SAMEER SHRIVASTAVA [CAVEAT]
3	SLP(Crl) No. 13133/2024 II-B	BIJOY KUMAR MONI	UDDYAM MUKHERJEE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 10**

Versus

PARESH MANNA AND ANR.

**FOR ADMISSION and I.R. and IA
No.210720/2024-CONDONATION OF DELAY IN
FILING**

PART HEARD MATTERS

4 Diary No. 17219-2024
XV

ABHAY JAIN

SUPRIYA JUNEJA [P-1]

Versus

HIGH COURT OF JUDICATURE FOR RAJASTHAN

GOPAL JHA [R-1]

**IN C.A. No. - 2029/2022,
IA No. 91554/2024 - CLARIFICATION/DIRECTION
IA No. 107163/2024 - CONDONATION OF DELAY
IN FILING**

NEW DELHI

21-10-2024 19:55:58

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11
HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

51	SLP(Crl) No. 14324/2024 II-A	ADHOKSHAJ <i>Versus</i> THE STATE OF MADHYA PRADESH IA No. 238433/2024 - EXEMPTION FROM FILING O.T.	PULKIT SRIVASTAVA
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NEW DELHI
21-10-2024 19:56:13

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
(TIME : 10:30 AM)

NOTE:-

[JUDGMENT BY: HON. MR. JUSTICE SATISH CHANDRA SHARMA]

SUPPLEMENTARY LIST

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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FOR JUDGEMENT

1501	CrI.A. No. 757/2015 II-C	UMA AND ANR. <i>Versus</i> THE STATE REP. BY THE DEPUTY SUPERINTENDENT OF POLICE [HEARD BY : HON. BELA M. TRIVEDI AND HON. SATISH CHANDRA SHARMA, JJ.]	VAIRAWAN A.S [P-1], P. SOMA SUNDARAM [P-2] SABARISH SUBRAMANIAN [R-1]
1501	Connected .1 CrI.A. No. 67/2016 II-C	RAVI <i>Versus</i> STATE REP. BY DEPUTY SUPERINTENDENT OF POLICE AND ORS.	T. R. B. SIVAKUMAR SABARISH SUBRAMANIAN [R-1], P. V. YOGESWARAN [R-2], [R-3]

NEW DELHI

21-10-2024 19:59:28

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESH (FOR ADMISSION) - CIVIL CASES]

51	SLP(C) No. 22190/2024 IX	DATTA AND DATTA ASSOCIATES <i>Versus</i> THE STATE OF MAHARASHTRA AND ORS.	SUMEER SODHI ANAND DILIP LANDGE [CAVEAT]
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**FOR ADMISSION and IA No.218877/2024-
EXEMPTION FROM FILING O.T. and IA
No.238564/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

52	W.P.(Crl.) No. 422/2024 X	SHARJEEL IMAM <i>Versus</i> STATE (NCT OF DELHI)	FAUZIA SHAKIL
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**FOR ADMISSION and IA No.241150/2024-
EXEMPTION FROM FILING O.T. and IA
No.242877/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

NEW DELHI
21-10-2024 19:56:33

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA
(TIME : 10:30 AM)

NOTE:-

JUDGMENT BY : HON. MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

SUPPLEMENTARY LIST

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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FOR JUDGEMENT

1501 C.A. No. 1031/2022
XVII

VIDYASAGAR PRASAD

SOAYIB QURESHI

Versus

UCO BANK AND ANR.

PARTHA SIL [CAVEAT],
GOPAL PRASAD [R-2]

[HEARD BY : HON. PAMIDIGHANTAM SRI
NARASIMHA AND HON. SANDEEP MEHTA, JJ.]
IA No. 174749/2023 - EARLY HEARING
APPLICATION
IA No. 16801/2022 - STAY APPLICATION

NEW DELHI

21-10-2024 19:57:10

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

51	T.P.(C) No. 2401/2024 XI	KANIKA DHINGRA <i>Versus</i> NIKHIL DHINGRA MR. YASODHAN J. CHANDURKAR, LD. ADVOCATE, APPOINTER AS AMICUS CURIAE (PRO-BONO).	RADHA KRISHNAN
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[FRESH (FOR ADMISSION) - CIVIL CASES]

52	Diary No. 41400-2024 XI	STATE OF U.P. <i>Versus</i> NATH CONSTUCTION AND ANR. {Mention Memo} IA No. 239942/2024 - CONDONATION OF DELAY IN FILING IA No. 239943/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 239944/2024 - EXEMPTION FROM FILING O.T.	KAMLENDRA MISHRA
53	SLP(C) No. 25071/2024 XII-A	MOHMMAD MAQBOOL WANT AND ANR. <i>Versus</i> M/S ZEESHAN STONE CRUSHER AND ORS. {Mention Memo} FOR ADMISSION and IA No.241872/2024- EXEMPTION FROM FILING O.T. and IA No.241871/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	PRANJAL KISHORE TOWSEEF AHMAD DAR [CAVEAT]

NEW DELHI
21-10-2024 19:57:22

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESHLY / ADJOURNED MATTERS]

54	Diary No. 48212-2024 XVII	EMBEE FERRO ALLOY PRIVATE LIMITED AUTHORISED SIGNATORY <i>Versus</i> DAMODAR VALLEY CORPORATION AND ORS. FOR ADMISSION and IA No.240841/2024-STAY APPLICATION and IA No.240839/2024- PERMISSION TO FILE PETITION (SLP/TP/WP/..)	KUNAL CHATTERJI NITIN SALUJA [CAVEAT]
54.1	Connected Diary No. 48209-2024 XVII	STEELEX ELECTROCAST (P) LTD <i>Versus</i> DAMODAR VALLEY CORPORATION AND ORS. FOR ADMISSION and IA No.240938/2024-EX- PARTE STAY and IA No.240936/2024- PERMISSION TO FILE APPEAL	KUNAL CHATTERJI NITIN SALUJA [CAVEAT]

NEW DELHI
21-10-2024 19:59:12

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

51	T.P.(C) No. 2564/2024 XII-A	CHANDJI BHAN <i>Versus</i> STATE OF JAMMU AND KASHMIR AND ORS.	MRS. VIPIN GUPTA , AMICUS CURIE [P-1]
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[BAIL MATTERS]

52	SLP(Crl) No. 14581/2024 II-A	IQBAL VALLI HAFIZI <i>Versus</i> THE STATE OF MAHARASHTRA AND ANR. {Mention Memo} IA No. 242822/2024 - EXEMPTION FROM FILING O.T.	AMIR ARSIWALA YADAV NARENDER SINGH [CAVEAT]
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[FRESH (FOR ADMISSION) - CRIMINAL CASES]

53	SLP(Crl) No. 14555/2024 II-B	DHIRENDRA MOHANTY @ DILU MOHANTY <i>Versus</i> THE STATE OF ODISHA FOR ADMISSION and IA No.242453/2024- EXEMPTION FROM FILING O.T.	ANSHUMAN SIDDHARTH NAYAK
54	SLP(Crl) No. 14552/2024 II-A	IRFAN YUSUF HAFIZI <i>Versus</i> THE STATE OF MAHARASHTRA FOR ADMISSION and IA No.242384/2024- EXEMPTION FROM FILING O.T.	AMIR ARSIWALA YADAV NARENDER SINGH [CAVEAT]
55	SLP(Crl) No. 14382/2024 II-A	MITHILESH ASHOK GOLAP @ GHOLAP	ANAND DILIP LANDGE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

Versus

THE STATE OF MAHARASHTRA

PRASTUT MAHESH DALVI
[CAVEAT]

**IA No.239667/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.239668/2024-EXEMPTION FROM FILING O.T.**

NEW DELHI

21-10-2024 19:57:41

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
(TIME : 10:30 AM)

SUPPLEMENTARY LIST
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

51	T.P.(C) No. 2395/2024 XIV	SHREYA UPADHYAY <i>Versus</i> RAHUL ARYAN UPADHYAY IA No. 201906/2024 - EXEMPTION FROM FILING O.T.	SAKSHAM MAHESHWARI
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[BAIL MATTERS]

52	SLP(Crl) No. 14523/2024 II-B	KULDIO SINGH @ KULDEEP SINGH <i>Versus</i> STATE OF PUNJAB {Mention Memo} FOR ADMISSION and I.R. and IA No.242036/2024-EXEMPTION FROM FILING O.T.	AANCHAL JAIN
53	SLP(Crl) No. 14499/2024 II-A	HIRA SINGH BHATI <i>Versus</i> THE UNION OF INDIA FOR ADMISSION and IA No.241291/2024- EXEMPTION FROM FILING O.T.	KUNAL CHEEMA

[FRESH (FOR ADMISSION) - CIVIL CASES]

54	SLP(C) No. 25073/2024 XIV	MANIDEEPA DAS AND ORS. <i>Versus</i> THE STATE OF TRIPURA AND ORS. FOR ADMISSION and IA No.242004/2024- EXEMPTION FROM FILING O.T.	JAGRATI SINGH
54.1	Connected SLP(C) No. 24741/2024 XIV	RATNA DEBNATH AND ORS. <i>Versus</i>	JAGRATI SINGH

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 16

THE STATE OF TRIPURA AND ORS.

**FOR ADMISSION and IA No.238583/2024-
EXEMPTION FROM FILING O.T.**

54.2 **Connected**
SLP(C) No. 24605/2024
XIV

DIPESH MAJUMDER AND ORS.

JAGRATI SINGH

Versus

THE STATE OF TRIPURA AND ORS.

**FOR ADMISSION and IA No.238335/2024-
EXEMPTION FROM FILING O.T.**

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

55 Diary No. 44277-2024
II-B

SUNIL

DURGESH RAMCHANDRA
GUPTA

Versus

THE STATE OF HARYANA AND ORS.

{Mention Memo}

FOR ORDERS

56 SLP(C) No. 22896/2024
XII-A

UT OF JAMMU AND KASHMIR

PASHUPATHI NATH RAZDAN

Versus

FAYAZ AHMAD LONE

HIMANSHU MEHRA
[CAVEAT]

**[HEARD IN PART] ... [TO BE TAKEN UP AT 2:00
P.M.]**

**IA No. 183356/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

NEW DELHI

21-10-2024 19:57:57

ADDITIONAL REGISTRAR

